

INSTITUTION, DISPOSAL AND PENDENCY OF COMMERCIAL CASES DURING THE MONTH OF MAY, 2021

1	2	3	4	5	6	7
(A) COMMERCIAL APPELLATE DIVISION	PENDENCY AS ON 01.05.21	INSTITUTION	DISPOSAL	PENDENCY AS ON 31.05.21	AVERAGE NO. OF DAYS IN DISPOSAL OF CASES	AVERAGE NO. OF HEARINGS IN DISPOSAL OF CASES
CATEGORIES OF CASES						
REGULAR FIRST APPEALS(OS)(COMM)	56	0	0	56		
FIRST APPEALS FROM ORDERS(OS)(COMM)	384	8	9	383	91	4
EXECUTION FIRST APPEALS(OS)(COMM)	9	2	0	11		
EFA (COMM)	0	0	0	0		
RFA (COMM)	6	0	0	6		
FAO (COMM)	58	6	5	59	126	9

(B) COMMERCIAL DIVISION	PENDENCY AS ON 01.05.21	INSTITUTION	DISPOSAL	PENDENCY AS ON 31.05.21	AVERAGE NO. OF DAYS IN DISPOSAL OF CASES	AVERAGE NO. OF HEARINGS IN DISPOSAL OF CASES
CATEGORIES OF CASES						
CIVIL SUITS (COMM)	2501	48	14	2535	194	8
ORIGINAL MISC. PET. (I) (COMM)	371	21	30	362	100	6
ORIGINAL MISC. PET. (T) (COMM)	96	8	14	90	84	4
ORIGINAL MISC. PET. (J) (COMM)	0	0	0	0		
ORIGINAL MISC. PET. (E) (COMM)	1	0	1	0	30	2
ORIGINAL MISC. PET. (COMM)	1738	8	13	1733	494	13
ORIGINAL MISC. PET. (ENF.) (COMM)	581	5	1	585	1120	32
ORIGINAL MISC. PET. (EFA) (COMM)	33	0	0	33		
ARBITRATION APPEAL (COMM)	47	5	5	47	26	4
ORIGINAL MISC. PETITIONS (MISC.) (COMM)	52	4	5	51	59	3
COUNTER CLAIM (COMM)	143	4	0	147		
CIVIL SUITS (COMM) INFRA	2	0	0	2		

Note 1 - Column No.6 represents the average of the total number of days between the day immediately after the registration of the case and the date of its disposal

Note 2 - Column No. 7 represents the average of actual number of days on which the case was heard from the date of its first hearing till the date of pronouncement of order / judgment

Note 3 - All the Hon'ble Judges hearing commercial cases have cases of other jurisdictions as well on their Roster.